

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2936
ANSWERED ON:26.11.2010
BLOOD FOR BPL PATIENTS
Kumar Shri Kaushalendra;Ramkishun Shri

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether heart patients of BPL families are required to deposit 3-4 units of blood who are being treated under national Rural Health Mission;
- (b) whether the Government would issue instructions to all the Government hospitals under the National Rural health Mission to supply blood to the BPL patients;
- (c) if so, the details thereof; and
- (d) the steps being taken by the Government in this regard?

Answer

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE (SHRI DINESH TRIVEDI)

- (a): No. There are no such guidelines issued by National Rural Health Mission (NRHM), where heart patients of BPL families are required to deposit 3 – 4 units of blood for their treatment.
- (b) to (d): No. Public Health being a State subject, day to day implementation of centrally funded schemes including National Rural Health Mission (NRHM) comes within the purview of State/UT Governments. Government of India only releases funds under NRHM to respective State/UT Governments for implementation of programmes under NRHM.